

Minutes of Exim Facilitation Committee (EFC) meeting No. 07/AM24 dated 25.10.2023 for Import of Restricted Items

Meeting No. 07/AM 24 of Exim Facilitation Committee (EFC) was held on 25.10.2023 at 3.30 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

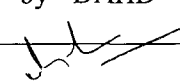
- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (iii) Dr. Satyender Kumar, Dy. Director, DIC, DRD)
- (iv) Shri Kapil Kumar, Under Secretary, M/o P&NG
- (v) Shri Dheeraj Kumar Meena, Under Secretary, LEI Division, DPIIT
- (vi) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (viii) Dr. Puneet Ranjan, Livestock Officer, DAHD
- (viii) Shri R.K Jaiswal, Development Officer, MHI
- (ix) Shri S.K. Jain, Consultant, TSW Division, DPIIT
- (x) Shri O.P Sharma, Consultant, D/o C&P

3. Total number of cases considered in the meeting was **337**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly **126** cases have been approved, **06** cases have been rejected, **08** cases have been closed and **197** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:

Part 1	D/o DAH&D				
Sl.	Name of the applicant	Date	of	Item for import	ITC (HS) Status

No.	(M/s.) &HQ File No.	receipt		Code)	
1.	J. K. TRUST BOMBAY HQRXIMLAPPLY00000 131AM24	19.4.2023	285 NOS BOVINE SEMEN OF GIR BULL (IVA FIV DE BRAS), etc	05111000	Comments sought from DAH&D on 20.4.2023. DAH D vide email dated 11.05.2023 has sought information from the firm.Firm sent the reply to the DAHD on 19.05.2023. DAH D informed the committee that the case is under examination with them.
2.	JINDAL POLO &EQUESTRIAN FOUNDATION HQRXIMLAPPLY00000 459AM24	30.5.2023	36 NOS. POLO HORSES FOR PROMOTION & EXCELLENCE IN SPORTS	01012910	Recommended by DAHD vide OM dated 18.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAH D OM dated 18.10.2023.
3.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000 684AM24	24.5.2023	60000 Nos. Bovine Semen	05111000	Comments sought from DAH&D on 15.6.2023. DAH D informed the committee that the case is under examination with them.
4.	Tafla Rashid Bawazir HQRXIMLAPPLY00001 135AM24	10.7.2023	1 nos. Personal Pet cat Persian mix- breed	01061900	Comments sought from DAH&D on 11.7.2023. DAH D vide email dated 18.10.2023 has sought information from the firm. The committee decided to send reminder to the firm.
5.	RAPPORT SHIPPINGSCAPE HQRXIMLAPPLY00001 322AM24	1.8.2023	50 NOS Lice Chicken Birds	01059400	Comments sought from DAH&D on 1.8.2023 DAH D vide email dated 20.09.2023 has sought information from the applicant The committee decided to reject the case as no reply has been received from the applicant.
6.	VIMKUDA ENTERPRISE HQRXIMLAPPLY00001 325AM24	1.8.2023	100050 NOS Bovine frozen semen	05111000, 05119991	Comments sought from DAH&D on 1.8.2023. DAH D vide email dated 16.08.2023 has sought information from the applicant DAH D informed the committee that the case is under examination with them.
7.	VIVEKA SINGH RATHORE HQRXIMLAPPLY00001	16.8.2023	6 NOS RIDING HORSES	01012990	The committee decided to approve the case on ex-post facto basis.

	473AM24				
8.	Andrea Burget HQRXIMLAPPLY00001 512AM24	17.8.2023	2 NOS Pets cats	01061900	Comments sought from DAH&D on 22.8.2023. DAHD vide email dated 20.09.2023 has sought information from the firm. The committee decided to close the case due to no reply from the firm.
9.	LORI LEE SISSON HQRXIMLAPPLY00001 543AM24	22.8.2023	01 No. of Dog 1. Pet name- Pepper Breed- Yorkshier DOB- 17.01.2013 Sex- Female Spayed Color- Black and Tan	01013020	The Committee decided to approve the case on Ex-post facto basis.
10.	LORI LEE SISSON HQRXIMLAPPLY00001 542AM24	22.8.2023	01 No. of Dog	01013020	The committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
11.	GREENLANDS FARM HQRXIMLAPPLY00001 601AM24	26.8.2023	02 No. of Cat	01061900	Comments sought from DAH&D on 28.8.2023. DAHD vide email dated 20.09.2023 has sought information from the firm. The committee decided to reject the case as no reply has been received from the applicant.
12.	Stella Shtro HQRXIMLAPPLY00001 612AM24	28.8.2023	01 No. of Dog Pet name: Oliver, Breed- Chihuahua, Sex- Male, DOB- 07.01.2020, Color- White	01039100	The Committee decided to approve the case on Ex-post facto basis.
13.	PAULRAJ JOSEPH PRABHAKARAN HQRXIMLAPPLY00001 614AM24	29.8.2023	9 NOS RIDING HORSES	01012990	Recommended by DAHD vide OM dated 26.09.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023.
14.	RAJAT KUMAR HQRXIMLAPPLY00001	29.8.2023	01 No. of Dog Petname-Thor,	01061900	Recommended by DAHD vide OM dated 26.09.2023. 

	623AM24		Breed-Shih Tzu, DOB-01.05.2023, Sex- Male Color- White/Brown Microchip no- 956000016319199		The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
15.	Rajat Kumar HQRXIMLAPPLY00001 631AM24	30.8.2023	01 No. of Dog	01061900	The firm has withdrawn their application. Accordingly, the committee decided to close the case.
16.	ANMOL KAUR DHALI WAL HQRXIMLAPPLY00001 628AM24	30.8.2023	01 No. of Dog	01061900	Comments sought from DAH&D on 31.8.2023 DAHD informed the committee that the case is under examination with them.
17.	HARDEEP KAUR HQRXIMLAPPLY00001 629AM24	30.8.2023	01 No. of Dog	01061900	Comments sought from DAH&D on 31.8.2023 DAHD informed the committee that the case is under examination with them.
18.	MERIL DIAGNOSTICS PRIVATE LIMITED HQRXIMLAPPLY00001 634AM24	29.8.2023	3000 NOS MOUSE (MALE/FEMALE) 03-22 Weeks	01029090	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023.
19.	Rajeshwari Venkateswaran HQRXIMLAPPLY00001 636AM24	31.8.2023	01 No. of Dog Petname-Oliver, Breed-Shih Tzu, DOB-11.11.2021, Sex- Male Color- Black & White Microchip No.9002190005727 37	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
20.	MarhamatNajjari HQRXIMLAPPLY00001 639AM24	1.9.2023	01 No. of Dog Petname-Teddy, Breed- Japanese Spitz DOB- 08.11.2020 Sex- Male Color-White	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to

			Microchip no- 900215004164672		submission of required documents.
21.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001 642AM24	1.9.2023	10 Pcs. Llama	01061300	Comments sought from DAH&D on 4.9.2023 DAHD vide email dated 18.10.2023 has sought information from the firm.
22.	Rajan Goswami HQRXIMLAPPLY00001 655AM24	3.9.2023	01 No. of Dog Petname-Bruno, Breed-German Shepherd king DOB-25.01.2017 Sex- Male Color- Blk	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
23.	Aanchal Jotwani HQRXIMLAPPLY00001 651AM24	3.9.2023	04 Nos. of dog 1. Pet name- Oreo, Breed- Chihuahua DOB- 20.11.2019, Sex-Male 2. Pet name- Choti, Breed- Chihuahua DOB- 20.11.2019, Sex- Female 3. Pet name- Coco, Breed- Chihuahua DOB- 20.11.2019, 4. Pet name- Mika, Breed- Chihuahua DOB- 28.12.2016	01061900	The Committee decided to approve the case on Ex-post facto basis.
24.	Yashita Sabharwal HQRXIMLAPPLY00001 644AM24	1.9.2023	01 No. of Dog Petname-Luna Breed-Pembroke Welsh corgi DOB- 14.02.2023 Sex-	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to

			Female Spayed Color- Brown White Black Microchip no- 952000001444954		submission of required documents.
25.	Nitikesh Bhavsar HQRXIMLAPPLY00001 645AM24	2.9.2023	01 No. of Dog Petname-June, Breed-Maltese DOB-28.12.2019 Sex- Female Spayed Color- White Microchip no- 978101082999534	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
26.	GREENLANDS FARM HQRXIMLAPPLY00001 650AM24	2.9.2023	10 PRS LLAMA(DOMEST IC ANIMALS)	01061300	Comments sought from DAH&D on 4.9.2023. DAHD vide email dated 18.10.2023 has sought information from the firm.
27.	Shaijal Sharma HQRXIMLAPPLY00001 662AM24	5.9.2023	01 No. of Dog Petname-Skye, Breed-Maltese Mix DOB-28.12.2022 Sex- Male Color- White, Microchip no-1018216134	01061900	Recommended by DAHD vide OM dated 09.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.10.2023 and subject to submission of required documents.
28.	INTERNATIONAL INSTITUTE OF BIO TECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001 665AM24	5.9.2023	100 NOS CBA/J MICE - FEMALE	01061900	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023.
29.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPPLY00001	5.9.2023	1006 NOS C3H/HeJ Mice, Any sex (Male / Female), Any age, Country of Origin -	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023.

	668AM24		USA, France, Japan		
30.	Nikita Pahwa HQRXIMLAPPLY00001 706AM24	10.9.2023	1 No. of Pet Cat Petname- Paz Breed- Turkish van DOB- 15.08.2021 Sex- male Color- White	01061900	The Committee decided to approve the case on Ex-post facto basis.
31.	Ashley Simonds HQRXIMLAPPLY00001 705AM24	9.9.2023	01 No. of Dog Petname-Rosie, Breed-Golden Retriever, DOB- 29.07.2022 Sex- Female Color- Brown	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
32.	DELTA EXIM SERVICES HQRXIMLAPPLY00001 704AM24	9.9.2023	10 PRS Alpaca Vicugnacos (Domestic animal non-cites listed)	01061300	Comments sought from DAH&D on 11.9.2023. DAHD vide email dated 19.10.2023 has sought information from the firm. Committee decided to send a reminder to the applicant.
33.	Elizaveta Kaustova HQRXIMLAPPLY00001 703AM24	9.9.2023	01 No. of Dog Petname-Boni, Breed- Maltese ,DOB-02.09.2016 Sex- Female , Color-White	01039100	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
34.	Maksim Inikhov HQRXIMLAPPLY00001 687AM24	7.9.2023	01 No. of Dog Petname- Pios, Breed-Mestizo Mix DOB-01.09.2012 Sex- Male Color- Black and White	01039100	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
35.	TARC EQUESTRIAN CENTRE PRIVATE LIMITED HQRXIMLAPPLY00001	7.9.2023	12 NOS RIDING HORSES	01012990	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the

	682AM24				DAHD OM dated 06.10.2023.
36.	NAVEEN BHATIA HQRXIMLAPPLY00001 678AM24	7.9.2023	6 NOS RIDING HORSES	01012990	Recommended by DAHD vide OM dated 09.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.10.2023.
37.	Saurabh Mittal HQRXIMLAPPLY00001 676AM24	6.9.2023	01 of Cat Petname- Angel Breed- Arabian Mau DOB- 31.01.2020 Sex- Male Neutered Color- Black and white	01061900	The Committee decided to approve the case on Ex-post facto basis.
38.	Praveen Malhan HQRXIMLAPPLY00001 716AM24	11.9.2023	01 No. of Dog Petname-MJ, Breed-Shiba Inu DOB-06.03.2021 Sex- Male Color- Red	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
39.	Madhumita Mani HQRXIMLAPPLY00001 711AM24	11.9.2023	01 No. of Dog Petname-Sabby, Breed-Miniature Poodle DOB- 15.10.2022 Sex- Male Color-Silver	01061900	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023 and subject to submission of required documents.
40.	Amulya Veerappajja Shankar HQRXIMLAPPLY00001 717AM24	12.9.2023	01 No. of Dog Petname-Neo Kumar, Breed-Shih Tzu DOB- 17.05.2020 Sex- Male Neutered Color-Brown	01061900	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023 and subject to submission of required documents.
41.	Alisha Sharma HQRXIMLAPPLY00001	12.9.2023	01 No. of Dog	01061900	Comments sought from DAH&D on 12.9.2023. DAHD vide email dated 19.10.2023 has

	722AM24				sought information from the firm.
42.	BHAVNAGAR POLO CLUB HQRXIMLAPPLY00001 728AM24	12.9.2023	6 NOS POLO HORSES FOR SPORT ACTIVITIES,(AGE -02 TO 20 YEARS),(SEX- MARES/GELDING S/STALLIONS)	01012910	Recommended by DAHD vide OM dated 26.09.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.09.2023.
43.	TadeushLashchemsk HQRXIMLAPPLY00001 752AM24	14.9.2023	01 No. of Dog Breed-Chihuahua, DOB-20.07.2020 Sex- Female Color-Brown	01039100	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023 and subject to submission of required documents.
44.	ApoorvSaraogee HQRXIMLAPPLY00001 757AM24	15.9.2023	01 No. of Cat Pet name - Sheru, Breed- Scottish Fold, Sex-Male Neutered DOB- 11.05.2022 Color:Red/white, Microchip 981020045238082	01061900	The Committee decided to approve the case on Ex-post facto basis.
45.	MUKTESHWAR STUD LLP HQRXIMLAPPLY00001 763AM24	15.9.2023	3 Nos. Broodmares from 4 to 20 years old	01012100	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023.
46.	JhanviJagani HQRXIMLAPPLY00001 781AM24	16.9.2023	1 No. of dog. Petname-Pogo, Breed-Pug DOB- 23.08.2022 Sex- Male Neutered Color-Fawn	01039100	Recommended by DAHD vide OM dated 09.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.10.2023.
47.	Mayuri Madan Shukla	15.9.2023	1 NOS	01061900	The Committee decided to approve the case

	HQRXIMLAPPLY00001 771AM24		Pet name- Boston Breed- Siberian Husky DOB- 20.10.2020 Sex- Male Neutered Color-Black and Whit		on Ex-post facto basis.
48.	Mohit HQRXIMLAPPLY00001 785AM24	18.9.2023	1 No. of dog Pet name- Siya Breed- Poodle Toy DOB- 25.04.2023 Sex- Female Color- Brown, Microchip No. 990000008405827	01061900	Recommended by DAHD vide OM dated 09.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.10.2023 and subject to submission of required documents.
49.	JAI GOVIND STUD & AGRICULTURAL FARM HQRXIMLAPPLY00001 787AM24	18.9.2023	7 NOS Horses :-- Pure-bred breeding animals Stallion -1 , Broodmares -6 (Thoroughbred Age 3 to 20 years)	01012100	The Committee decided to approve the case on Ex-post facto basis.
50.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPPLY00001 788AM24	18.9.2023	680 Nos. BKS.Cg- Dock7m+/+Leprdb/ J(WT Dock7m,Homo Leprdb)OR BKS.Cg- +Leprdb/+Leprdb/O laHsd ,M/F,>4wk	01061900	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023.
51.	SHRI RAM STUD FARM HQRXIMLAPPLY00001 790AM24	18.9.2023	5 NOS Stallion-1, Broodmares-4 (Thoroughbred Horses Age 3 to 20	01012100	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023.

			years)		
52.	MUKUND KUMAR HQRXIMLAPPLY00001 798AM24	19.9.2023	1 No. of dog Pet name-Dalia, Breed-Maltese DOB-12.11.2020 Sex- Female Color- White	01069000	Recommended by DAHD vide OM dated 20.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.10.2023 and subject to submission of required documents.
53.	Suhasini Patel HQRXIMLAPPLY00001 800AM24	20.9.2023	1 No. of dog Pet name-Coco, Breed-Golden doodle DOB- 16.03.2023 Sex- Male Color-Gold	01061900	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023 and subject to submission of required documents.
54.	Angel Mitra HQRXIMLAPPLY00001 797AM24	19.9.2023	1 LBS Petname- Bmo Breed- Rottweiler mix DOB- 17.07.2015 Sex- Male Neutered Color- Black and tan	01061900	The Committee decided to approve the case on Ex-post facto basis.
55.	National Brain Research Centre HQRXIMLAPPLY00001 799AM24	19.9.2023	30 NOS 006554, B6SJL- Tg(APPwFILon, PSEN1 M146L*L286V)679 9Vas/Mm (10 male) and 100012, B6SJLF1/J (20 Female)	01069000	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023.
56.	AnshuAggarwal HQRXIMLAPPLY00001 807AM24	20.9.2023	1 o. of dog Petname-Sky, Breed-Yorkshire Terrier DOB- 20.04.2021, Sex- Male Color-Black	01062010	Recommended by DAHD vide OM dated 06.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.10.2023 and subject to submission of required documents.

			and Cream		
57.	ZoiaDavtian HQRXIMLAPPLY00001 806AM24	20.9.2023	1 NOS CAT	01039100	Comments sought from DAH&D on 20.9.2023
58.	ARAGEN LIFE SCIENCES LIMITED HQRXIMLAPPLY00001 814AM24	20.9.2023	425 NOS Mice B6.129P2- Apoe tm1Unc/J Strain: 002052 Sex: F/M Genotype: Homozygous Age: 8 Range: 7-8	01061900	Recommended by DAHD vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.10.2023.
59.	Hardeep Singh Sidhu HQRXIMLAPPLY00001 822AM24	21.9.2023	1 No. of dog Pet name- Josh Breed- Labrador DOB- 25.07.2019 Sex- Male Color- White	01013020	The Committee decided to approve the case on Ex-post facto basis.
60.	Hardeep Singh Sidhu HQRXIMLAPPLY00001 821AM24	21.9.2023	1 Nos Live animal - Dog	31010092	The Committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
61.	Geeti Gupta HQRXIMLAPPLY00001 836AM24	22.9.2023	1 NOS Pet name- Coco Breed- Cavapoo DOB- 28.02.2021 Sex- Female Spayed Color- Tan and white Microchip no. 900193000975934	01061900	The Committee decided to approve the case on Ex-post facto basis.
62.	Anurag Mardia HQRXIMLAPPLY00001 855AM24	24.9.2023	1 No. of dog Petname- Simba Breed- Shih Tzu, DOB- 24.09.2022, Sex- Male, Color- Brown, Microchip	01061900	Recommended by DAHD vide OM dated 04.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.10.2023 and subject to submission of required documents.

			no. 985113004703710		
63.	MEBAJEONA STUD FARM HQRXIMLAPPLY00001 848AM24	22.9.2023	6 NOS 1 Stallion, 5 Broodmares (Thoroughbred Horses. Age 3 to 20 years)	01012100	Recommended by DAHD vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.10.2023.
64.	Manuel Cohen Valerio HQRXIMLAPPLY00001 850AM24	23.9.2023	1 nos. Petname- Stella Breed- English pointer DOB- 25.01.2011 Sex- Female Spayed Color-Black/White	01061900	The Committee decided to approve the case on Ex-post facto basis.
65.	IanaIukhnevich HQRXIMLAPPLY00001 853AM24	23.9.2023	2 Nos. of cat	01039100	Comments sought from AH&D on 25.9.2023
66.	NastassiaKashurnikava HQRXIMLAPPLY00001 870AM24	25.9.2023	1 No. of cat Petname-Pika , Breed-Metis DOB- 01.08.2016 Sex- Male, Color-Black	01061900	Recommended by DAHD vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.10.2023.
67.	ShaifaliJuneja HQRXIMLAPPLY00001 871AM24	25.9.2023	1 No. of dog Petname- Coco, Breed- Poodle DOB- 29.06.2021 Sex- Male Neutered Color- Tan	01061900	The Committee decided to approve the case on Ex-post facto basis.
68.	SHALINI VERMA HQRXIMLAPPLY00001 877AM24	26.9.2023	1 KGS DOMESTIC CAT	01061900	Comments sought from AH&D on 27.9.2023. DAHD vide email dated 19.10.2023 has sought information from the firm.
69.	GLENMARK PHARMACEUTICALS LIMITED	25.9.2023	2176 NOS Laboratory Mice (Mus Musculus)	01063900	Recommended by DAHD vide OM dated 10.10.2023. The committee decided to approve the case

	HQRXIMLAPPLY00001 880AM24		M/F		subject to the conditions mentioned in the DAHD OM dated 10.10.2023.
70.	Vaibhavi Sharma HQRXIMLAPPLY00001 884AM24	27.9.2023	1 NOS Pet name- Ginder Breed- Domestic DOB- 01.02.2023 Sex- Male Color- Blonde mixed white	01061900	The Committee decided to approve the case on Ex-post facto basis.
71.	Rajender-Alexander Vip HQRXIMLAPPLY00001 888AM24	27.9.2023	1 No. of dog Petname- Oreo Breed- Pomeranian DOB- 17.03.2021 Sex- Male Color- Beige Microchip no. 900250000789489	01061900	The Committee decided to approve the case on Ex-post facto basis.
72.	Marloes Mulder HQRXIMLAPPLY00001 894AM24	27.9.2023	1 No. of dog Petname- Chucho Breed- Miniature Pinscher DOB- 01.11.20211 Sex- Male Neutered Color- Black and Tan Microchip no. 528210002800424	01061900	The Committee decided to approve the case on Ex-post facto basis.
73.	Pradeep Kumar Sah HQRXIMLAPPLY00001 901AM24	29.9.2023	1 No. of dog Pet name-Luna ,Breed- Shih Tzu , Sex-Female, DOB- 09.12.2022, Color- White, Microchip No.- 900074001523311	01061900	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023 and subject to submission of required documents.
74.	SubbaiyerSivaprakasan HQRXIMLAPPLY00001 907AM24	29.9.2023	1 No. of dog Pet Name-Ronnie Breed - Maltese,	01061900	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case

			Sex-Male, DOB-07-2021, Color - Black and White, Microchip No. 900113002982573		subject to the conditions mentioned in the DAHD OM dated 16.10.2023 and subject to submission of required documents.
75.	HIMAJA THIRUVEEDHULA HQRXIMLAPPLY00001 909AM24	30.9.2023	1 No. of dog Pet name- Matrix Breed- Domestic Long Hair DOB- 8 Years Sex- Female Color- Gray Microchip no. 985141005874327	01061900	The Committee decided to approve the case on Ex-post facto basis.
76.	Sanya Saini HQRXIMLAPPLY00001 915AM24	3.10.2023	1 No. of dog Pet name-Coco Breed-Pomeranian, Sex-male, DO- 20.01.2014, Color- White	01061900	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023 and subject to submission of required documents.
77.	YERAVADA STUD AND AGRICULTURAL FARM HQRXIMLAPPLY00001 931AM24	3.10.2023	2 NOS LIVE HORSES	01012100	Comments sought from AH&D on 5.10.2023 DAHD informed the committee that the case is under examination with them.
78.	PAVEL OKULOV HQRXIMLAPPLY00001 936AM24	4.10.2023	1 No. of dog Pet name-Igor, Breed -Toy Terrier, Sex-male, DOB- 27.10.2019, Color- Black	01061900	Recommended by DAHD vide OM dated 23.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.10.2023 and subject to submission of required documents.
79.	RITVIK SHARMA HQRXIMLAPPLY00001 946AM24	5.10.2023	1 No. of cat	01061900	Comments sought from AH&D on 5.10.2023 DAHD informed the committee that the case is under examination with them.
80.	Vikas Dixit HQRXIMLAPPLY00001	9.10.2023	1 No. of dog Pet name-Kiwi	01061900	Recommended by DAHD vide OM dated 16.10.2023.

	986AM24		Breed- Morlies, Sex-male, DOB- 15.03.2023, Color- Cream		The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023 and subject to submission of required documents.
81.	Aashish Radhakrishnan HQRXIMLAPPLY00001 982AM24	6.10.2023	1 No. of dog Pet name-Rowdy Breed- Beagle , Sex-male, DOB- 02.09.2022, Color- Black	01061900	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023 and subject to submission of required documents.
82.	Ritu Yadav HQRXIMLAPPLY00001 981AM24	6.10.2023	1 No. of dog Pet name-Gutru, Breed - American, Sex-female, DOB March, 2022, Color-White Beige	01061900	The Committee decided to approve the case on Ex-post facto basis.
83.	RamrakhianiKrishaa Santosh HQRXIMLAPPLY00001 978AM24	6.10.2023	1 No. of dog Pet Name- Pluto Breed-Maltese Sex- Male DOB- 27.08.2021 Color-White	01061900	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023 and subject to submission of required documents.
84.	Ritu Yadav HQRXIMLAPPLY00001 979AM24	6.10.2023	1 NOS Pet name-Chotu, Breed - American, Sex- Male, DOB- March, 2023, Color-Black and White	01061900	The Committee decided to approve the case on Ex-post facto basis.
85.	SHIV NADAR INSTITUTION OF EMINENCE DEEMED TO BE UNIVERSITY HQRXIMLAPPLY00001 970AM24	6.10.2023	200 Nos. mouse strains	01061900	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023.

86.	VIVO BIO TECH LIMITED HQRXIMLAPPLY00001 962AM24	4.10.2023	3500 Nos. Guinea Pigs Male, Mice Male , Mice Female , Rats Female , Rats male ,Guinea Pigs Female	01061400	Recommended by DAHD vide OM dated 16.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.10.2023.
87.	Nirali Shah HQRXIMLAPPLY00001 995AM24	9.10.2023	1 No. of dog	01069000	Comments sought from AH&D on 10.10.2023 DAHD informed the committee that the case is under examination with them.
88.	Manisha Meka HQRXIMLAPPLY00002 006AM24	10.10.202 3	1 No. of dog	01061900	Comments sought from AH&D on 10.10.2023 DAHD informed the committee that the case is under examination with them.
89.	Olga Zagorodneva HQRXIMLAPPLY00002 003AM24	9.10.2023	2 Nos. of dog	01039100	Comments sought from AH&D on 10.10.2023 DAHD informed the committee that the case is under examination with them.
90.	AkshathaAnantharamu HQRXIMLAPPLY00002 020AM24	11.10.202 3	1 No. of dog	01039100	Comments sought from AH&D on 12.10.2023 DAHD informed the committee that the case is under examination with them.

Part 2	D/oDAH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
91.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002 165AM23	21.1.2023	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 ml; Male Cynomolgus Monkey Liver Microsomes, 10 mg and Male Cynomolgus	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023. The committee decided to close the case due to no reply from the firm.

			Monkey Liver S9, 30 mg		
92.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002 166AM23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC vide OM dated 03.07.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023. The committee decided to close the case due to no reply from the firm.
93.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002 167AM23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantea)	01062000	Recommended by DAHD vide OM dated 09.02.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023. Reply received from the firm on 25.08.2023
94.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002 459AM23	27.2.2023	30 nos. Hippopotamus		Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm.
95.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00002 596AM23	13.3.2023	32 nos. Silvery marmoset (Mico argentatus); Emperor 18 rang-ut (saguinus imperator); Goldies	01061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023. MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm.

			marmoset(callimico goeldii); Golden lion tamarin (Leontopithecus rosalia) etc.		Committee decided to issue a final reminder to the applicant. Firm sent the reply to the MoEF&CC (WL) on 28.06.2023.
96.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000 198AM24	27.4.2023	3 NOS African Elephant (Loxodonta africana) (ID: 0985100005802297) (FEMALE), African Elephant (Loxodonta africana) (ID: 0985100005804035) (FEMALE), African Elephant (Loxodonta africana) (ID: 977200001064306) (FEMALE)	01061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023 has sought information from the firm.
97.	SYNGENE SCIENTIFIC SOLUTIONS LIMITED HQRXIMLAPPLY00000 143AM24	21.4.2023	160 NOS Male Cynomolgus monkey Liver Microsome, 10mg & Male Cynomolgus monkey Liver S9, 30mg	05119999	Recommended by DAHD vide OM dated 22.06.2023. Comments sought from MoEF&CC(WL) on 5.6.2023
98.	Anagha Dalvi HQRXIMLAPPLY00000 579AM24	12.6.2023	2 Nos. Caged Pet birds, Noncites, Pixie ID-PIXIE520 06 (cockatiel) and Kiwie ID- KIWIE620 01(Budgie	01063200	Recommended by MOEF(WL) vide OM dated 23.07.2023 DAHD vide OM dated 26.09.2023 has not recommended The committee decided to reject the case as per comments received from DAHD vide OM

					dated 26.09.2023.
99.	STILL WATER AQUATICS HQRXIMLAPPLY00000 939AM24	17.6.2023	60 NOS Posion dart frogs	01062000	Recommended by DAHD vide OM dated 10.07.2023. MoEF (WL) vide letter dated 14.09.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoEF&CC for their examination.
100.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001 009AM24	23.6.2023	212 NOS. Aru Island Eclectus Parrot (Eclectus roratusarusensis) (M:F:3:3) etc.	01063200	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023
101.	West Bengal Zoo Authority HQRXIMLAPPLY00001 240AM24	21.7.2023	2 NOS Red Panda (Ailurusfulgensfulgens)	01061900	Recommended by DAHD vide OM dated 22.08.2023. MoEF&CC(WL) vide letter dated 02.08.2023 has sought information from the firm.
102.	ARAGEN LIFE SCIENCES LIMITED HQRXIMLAPPLY00001 258AM24	24.7.2023	60 NOS Male Cynomolgus Monkey Cryosuspension Hepatocytes, CITES, 5 million , Male Cynomolgus Monkey Liver Microsomes, CITES, 10 mg	30012090	Recommended by DAHD vide OM dated 22.08.2023. Comments sought from MOEF(WL) on 25.7.2023 MoEF&CC (WL) vide email dated 02.08.2023has sought information from the firm.
103.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001 418AM24	9.8.2023	16 NOS Snow leopard (Pantherauncia) (M:F: 1:1),Clouded leopard (Neofelisnebulosa) (M:F: 3:2)	01069000	Comments sought from DAHD on 10.08.2023 Comments sought from MOEF(WL) on 10.8.2023

104.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001 466AM24	14.8.2023	09 NOS Carpathian lynx (Lynx lynxcarpathicus) (M:F: 1:1)	01061900, 01061100	Recommended by DAHD vide OM dated 18.08.2023. Comments sought from MOEF(WL) on 16.8.2023
105.	KEVADIA JUNGLE SAFARI (SARDAR PATEL ZOOLOGICAL PARK) SOCIETY HQRXIMLAPPLY00001 740AM24	13.9.2023	8 NOS Bornean 21 rang- utan (Pongo pygmaeus), African lion (Panthera leo) & Jaguar (Pathera onca)	10611000, 01061900	Recommended by DAHD vide OM dated 09.10.2023. Comments sought from MOEF(WL) on 14.09.2023. MoEF&CC (WL) vide email dated 15.09.2023 has sought information from the firm. DL issued on 15.09.2023.
106.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001 816AM24	20.9.2023	7 NOS Red-cheeked gibbon (Nomascusgabriella e) (M:F: 1:1), Rusty spotted cat (Prionailurusrubigin osusphilipsi) (M:F: 1:1) etc.	01061100, 01061900, 01069000	Recommended by DAHD vide OM dated 26.09.2023. Comments sought from MOEF(WL) on 21.9.2023 MoEF&CC (WL) vide email dated 29.09.2023 has sought information from the firm.
107.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001 817AM24	20.9.2023	2 NOS Red-cheeked gibbon (Nomascusgabriella e) (M:F: 1:1), Rusty spotted cat (Prionailurusrubigin osusphilipsi) (M:F: 1:1) etc.	01061100, 01061900, 01069000	Recommended by DAHD vide OM dated 26.09.2023. Recommended by MoEF&CC (WL) vide OM dated 29.09.2023. The committee decided to recommend the case of animals for the approval of competent authority.
108.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION	5.10.2023	90 Nos. Puma (Puma concolor) (M:F:12:18) , Jaguar	01069000	Comments sought from AH&D on 6.10.2023 Comments sought from MOEF(WL) on 6.10.2023

	CENTRE SOCIETY HQRXIMLAPPLY00001 960AM24		(Panthera onca) (M:F:13:17) etc.		
109.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002 044AM24	12.10.2023	253 NOS Mainland Island Snake (Notechis scutatus) (M:F:U: 1.0.0), Black-necked Spitting Cobra (Naja nigricollis) (M:F:U: 1.4.0) etc.	01062000	Recommended by DAHD vide OM dated 16.10.2023. Recommended by MoEF&CC (WL) vide OM dated 17.10.2023. The committee decided to recommend the case of animals for the approval of competent authority.
110.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001 819AM24	20.9.2023	224 NOS. Bamboo rat snake (Oreocryptophis porphyreus) (M:F: 2:3), Black necked spitting cobra (Naja nigricollis) (M:F: 0:4)	01062000	Recommended by DAHD vide OM dated 26.09.2023. Recommended for 33nos by MoEF&CC (WL) vide OM dated 29.09.2023. The committee decided to recommend the case for 33 nos. of animals for the approval of competent authority.

Part 3 MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
111.	HARSHIT SAHU HQRXIMLAPPLY00000 149AM24	21.4.2023	18 NOS. Taxidermy animal mount	97050010	Comments sought from MoEF&CC(WL) on 25.4.2023 MoEF&CC(WL) vide email dated 22.05.2023 has sought information from the firm. The committee decided to send a reminder to the applicant. Reminder sent on 18.08.2023. The committee decided to send a final reminder to the firm. Reminder sent to the firm on 19.09.2023. The committee decided to reject the case as

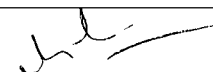
					no reply received from the firm.
112.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001 823AM24	21.9.2023	6 NOS HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF(WL) on 21.9.2023 Committee decided to close the application as per discussion with MoEF&CC(WL) technical authority.
113.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001 827AM24	21.9.2023	11 NOS HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF(WL) on 21.9.2023 Committee decided to close the application as per discussion with MoEF&CC(WL) technical authority.
114.	BMR WILDLIFE SERVICES HQRXIMLAPPLY00001 941AM24	4.10.2023	2 Nos. Tranquilizing Gun with accessories (model RD706)	93040000	Recommended by MoEF (WL) vide letter dated 08.10.2023. The committee decided to approve the case for supply to Regional Wildlife Warden, Kashmir subject to the conditions mentioned in the MoEF&CC(WL) OM dated 08.10.2023
115.	A & S CREATIONS HQRXIMLAPPLY00001 952AM24	5.10.2023	4 NOS Africa Wildlife Tracking "GPS GSM Collar" with standard accessories\	85269190	Recommended by MoEF (WL) vide letter dated 20.10.2023 The committee decided to approve the case for supply to WWF India, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 20.10.2023
116.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002 021AM24	11.10.2023	1 set Pneu-dart CO2 based long range barrel dart projector with accessories G2, X- Caliber with Red Dot sig	93040000	Comments sought from MOEF(WL) on 12.10.2023 MoEF&CC(WL) vide email dated 20.10.2023 has sought information from the firm.
Part 4	D/o Fisheries				
Sl.	Name of the applicant	Date of	Item for import	ITC (HS)	Status

No.	(M/s.) &HQ File No.	receipt		Code)	
117.	RIDAAN INDIA INTERNATIONAL. HQRXIMLAPPLY00001 184AM24	15.7.2023	1268996 NOS Rainbow Trout Eggs (oncorhynchusmykiss)	3019100	Recommended by Fisheries vide OM dated 13.10.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 13.10.2023
118.	MARINE AQUATIC HQRXIMLAPPLY00001 521AM24	19.8.2023	1165000 NOS Ornamental fish :-- Other	3011900	Recommended by Fisheries vide OM dated 13.10.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 13.10.2023
119.	RIDAAN INDIA INTERNATIONAL HQRXIMLAPPLY00001 569AM24	23.8.2023	24 NOS BALL PYTHON – MALE , BALL PYTHON – FEMALE	1062000	Comments sought from MoEF&CC (WL) on 18.10.2023. Comments sought from DAHD on 18.10.2023.
120.	SHEETAL AQUARIUM HQRXIMLAPPLY00001 600AM24	26.8.2023	1380000 NOS Albino Rainbow Shark ETC.	3011900	Recommended by Fisheries vide OM dated 13.10.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 13.10.2023
121.	PETPLAZA HQRXIMLAPPLY00001 643AM24	1.9.2023	1000 NOS ORNAMENTAL AQUATIC FISH	3011100	Comments sought from Dept of Fisheries on 4.9.2023 Fisheries vide email dated 13.10.2023 has sought information from the firm. DL issued on 18.10.2023.
122.	MITHRA PETS HQRXIMLAPPLY00001 714AM24	11.9.2023	1966000 NOS Tinfoil Barb – Puntius schwanenfeldi / P. orphide / P.daruphani, Tiger Barb – Puntius tetrazona/ P.partipentazana etc.	3011100	Recommended by Fisheries vide OM dated 13.10.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 13.10.2023

123.	RAJ DINESH AGRAWAL HQRXIMLAPPLY00001 783AM24	17.9.2023	1380000 NOS Albino Rainbow Shark, Angel Fish etc.	3011900	Comments sought from Dept of Fisheries on 18.9.2023
124.	FUTURE AQUATICS HQRXIMLAPPLY00001 932AM24	3.10.2023	2275000 PCS Tinfoil Barb-Puntius schwanenfeldi / P. orphide / P.daruphani , Black Ruby Barb-Puntius nigrofasiatus etc.	3019900	Comments sought from Dept of Fisheries on 5.10.2023
125.	TITAN BIOTECH LTD. HQRXIMLAPPLY00002 037AM24	12.10.2023	60000 Kgs DRIED TILAPIA FISH SCALES	05119190	Comments sought from Dept of Fisheries on 12.10.2023
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
126.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002 473AM23	28.2.2023	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from M/o Steel on 25.04.2023
127.	ARFIN INDIA LIMITED HQRXIMLAPPLY00000 530AM24	9.6.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminum and Grade: 5: Ti: 98% % Al: 4-5%)	81083000	Comments received from M/o Steel vide email dated 06.10.2023. The committee decided to examine the application on file.

128.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY00001 152AM24	12.7.2023	300,000 MTS Millscale	26190090	Comments sought from M/o Steel on 14.7.2023. Committee decided to send a reminder to M/o Steel.
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Part 6	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
129.	MRK IMPEX PRIVATE LIMITED HQRXIMLAPPLY00001 158AM24	13.7.2023	5000 MTS Old & Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments received from MHI vide OM dated 28.08.2023. The committee decided to call for an inspection report from the concerned RA of DGFT. Accordingly, RA Jaipur vide email dated 19.09.2023 was requested to submit its report. Response is awaited from RA Jaipur. Committee decided to send a reminder to RA Jaipur.
130.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001 276AM24	25.7.2023	8 NOS GENERAL FAN ASSEMBLY	87100000	Comments sought from MHI on 26.7.2023. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023
131.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00000 991AM24	22.6.2023	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023 DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023



132.	NTT COMMUNICATIONS INDIA NETWORK SERVICES PRIVATE LIMITED HQRXIMLAPPLY00000 076AM24	13.4.2023	2 NOS 20 FT – Container No: XXXX640642/6 (Empty) –Old & Used , 20 FT – Container No: XXXX060127/8 (Empty) –old & used20	86090000	Comments sought from MHI on 25.7.2023. MHI vide OM dated 28.07.2023 has sought information from the firm.
133.	MADRAS ENGINEERING INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001 896AM24	28.9.2023	68 nos. Used / Second Hand Brake Caliper with accessories	87083000	Recommended by MHI vide OM dated 25.10.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 25.10.2023
134.	LAXMI METAL WORKS HQRXIMLAPPLY00002 033AM24	12.10.202 3	3000 MT Old &Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments sought from MHI on 12.10.2023

Part 7	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
135.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00000 189AM24	26.04.202 3	1 Nos. Equinox 6x50 Equinox Z 2	90058090	Recommended by DRDO vide email dated 29.09.2023. The committee decided to approve the case for supply to Indian Army subject to the conditions mentioned in the DRDO email

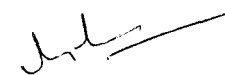
					dated 29.09.2023.
136.	OZAK TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001 774AM24	16.9.2023	2 NOS Uncooled thermal imaging camera	90275090	Recommended by DRDO vide email dated 12.10.2023. The committee decided to approve the casesubject to the conditions mentioned in the DRDO email dated 12.10.2023
137.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001 802AM24	20.9.2023	2 NOS 55-114689 FAN ASSEMBLY 380- MP4-364	87100000	Recommended by DRDO vide email dated 12.10.2023 The committee decided to approve the case for supply to L&T/CVRDE subject to the conditions mentioned in the DRDO email dated 12.10.2023.
138.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00001 813AM24	20.9.2023	4 NOS Equinox 6x50 Equinoz Z 2	90058090	Recommended by DRDO vide email dated 12.10.2023 The committee decided to approve the case for supply M/s Dalmia Cement (Bhara) Ltd, Odisha subject to the conditions mentioned in the DRDO email dated 12.10.2023.

Part 8	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
139.	J K ENGINEERING & TECHNOLOGY HQRXIMLAPPLY00000 179AM24	25.4.2023	100 MTS SHELL SOL D60	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 13.07.2023 has informed that import request of Shell Sol D60(Quantity: 100MTS.)ITC HS Code 27101290) received from M/s JK Engineering & Technology is examined from PPAC and feedback received, the ITC HS Code of the product falls under 27101920. Hence, firm may be advised to submit

					revised application with ITC HS Code 27101920. The committee decided to send letter to the firm. Reminder sent on 19.09.2023& 22.09.2023.M/o P&NG vide email dated 13.10.2023 has sought some information from the firm. DL issued on 13.10.2023. The committee decided to send a final reminder to the applicant.
140.	V.S.M.AQUA PORT HQRXIMLAPPLY00000 401AM24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS	38140010 & 27102000	Comments sought from P&NG on 24.5.2023 M/o P&NG vide email dated 06.06.2023 has sought technical specifications from the firm. DL issued on 09.06.2023 The committee decided to send a reminder to the firm. Firm reply on 19.06.2023 and M/o P&NG vide email dated 06.06.2023 has sought information. DL issued to firm on 19.09.2023.
141.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY00000 532AM24	9.6.2023	4700 LTR Petroleum oils and oils obtained from bituminous minerals (other than crude)	27102000	Comments sought from P&NG on 13.6.2023 M/o P&NG vide email dated 14.06.2023 has sought technical specifications from the firm. DL issued on 21.06.2023.Reminder sent to the firm on 19.09.2023. The committee decided to send a reminder to the applicant.
142.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY00001 201AM24	17.7.2023	4000 LTR 209010260 Ardrex 3965 (25 L)	27101920	Comments sought from P&NG on 20.07.2023 M/o P&NG vide email dated 05.07.2023 has sought technical specifications from the firm. DL issued on 24.08.2023. The committee decided to send a reminder to the applicant.
143.	SRK PETROCHEMICALS LIMITED HQRXIMLAPPLY00001 236AM24	17.7.2023	108 MTS NAPHTHA	27101222	Comments sought from P&NG on 21.7.2023. Committee noted that the ITC(HS) Code mentioned is Free. The committee decided to seek clarification from the applicant.Clarification sought on 19.09.2023. The committee decided to send a final reminder to the applicant.
144.	HARDCASTLE PETROFER PRIVATE	17.8.2023	516 MTS ISOPAR H FLUID,	27101290	Comments sought from P&NG on 22.08.2023 M/o P&NG vide email dated 20.09.2023 has

	LIMITED HQRXIMLAPPLY00001 510AM24		ISOPAR L FLUID		sought technical specifications from the firm. DL issued on 20.09.2023. M/o P&NG informed the committee that the case is under examination with them.
145.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY00001 513AM24	19.8.2023	40 LTR Condensates), vacuum tower, Gas oils (petroleum), light vacuum etc.	27101931	Comments sought from P&NG on 22.08.2023. Committee decided to send a reminder to M/oP&NG.
146.	SNF(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00162 950AM22	13.8.2021	100000 KGS ISOPAR L (ISOPARAFFINIC HYDROCARBONS)	27101290	Comments sought from P&NG on 3.10.2023 M/o P&NG vide email dated 13.10.2023 has sought information from the firm. The committee decided to send a reminder to the applicant.
Part 9	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
147.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY000 02244AM23	3.2.2023	1 no. MHR RPS-42 90- DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. Reply received from the firm and sent to the DoT on 23.06.2023. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 22.09.2023. Reply received and sent to DoT on 17.10.2023. Recommended by DGCA vide email dated 11.09.2023.
148.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY000 00145AM24	20.4.2023	2 UNT RACON HEKLEO- 2 XR-I Band X (9.3GHz – 9.5GHz)”	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the

					firm has been forwarded to DoT. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reply received from the firm and sent to the DoT on 25.07.2023.
					Comments sought from DGCA on 25.4.2023. Comments received from DGCA vide email dated 25.09.2023.
149.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY000 00193AM24	27.4.2023	3 UNT EA-XRN-9400 FMCW Radar Sensor, 10-10.5 GHz, Alphawave Golf (Pty) Ltd.,South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT.
					Comments sought from DCGA on 28.4.2023
150.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY000 00283AM24	8.5.2023	176 NOS Audio & Visual Equipment	85182100	Committ decided to refer the application for import of second-hand electronic items to MeitY for comments.
151.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY000 01870AM23	16.12.202 2	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from Meity& DoT on 13.01.2023. DoT vide email dated 27.06.2023 has requested to direct the applicant to submit product name (make and model) along with technical literature. Reply received from the firm and sent to DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023.



					Comments sought from DGCA on 19.5.2023. Reminder issued to the DGCA on 19.07.2023
152.	HARMAN INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY000 00630AM24	13.6.2023	2 NOS 60-GHz to 64-GHz mmWave sensor, Stand-alone mode for form-factor deployment and testing	85261000	Recommended by DoT vide email dated 27.07.2023. Comments sought from DGCA on 14.6.2023. DGCA vide email dated 25.09.2023 has provided comments. Committee decided to approve the application subject to comments from DoT dated 27.07.2023.
153.	HELLA INDIA AUTOMOTIVE PRIVATE LIMITED HQRXIMLAPPLY000 01101AM24	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023. DoT vide email dated 25.09.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Comments sought from DGCA on 06.07.2023. Comments received from DGCA vide email dated 25.09.2023.
154.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY000 01146AM24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023 Recommended by DGCA vide email dated 24.08.2023.
155.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY000 02201AM23	27.1.2023	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURI	85176290, 85176990	Comments sought from MeitY on 31.01.2023. Meity vide OM dated 24.07.2023 suggested to seek comments from DoT. Accordingly, the committee decided to seek comments from DoT. Comments sought from DoT on 18.08.2023. DoT vide email dated 25.09.2023 has sought information from the firm. Reminder issued on 3.10.2023. Committee decided to issue a final reminder to the applicant.

			TY APPLIANCE etc.		
156.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY000 01188AM24	17.7.2023	1 NOS Marine S Band Radar 30KW TxFreq Range 3030 MHZ to 3070 MHZ	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 18.10.2023 has sought information from the firm. Firm has replied to DoT on 14.08.2023. Comments sought from DGCA on 17.7.2023.
157.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY000 01189AM24	17.7.2023	1 NOS MARINE X BAND RADAR 25KW TX Freq Range 9380MHz to 9440 MHz	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 18.10.2023 has requested to direct the applicant to submit import license from the concerned RLO for the restricted items to be imported. Recommended by DGCA vide email dated 25.09.2023.
158.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY000 01419AM24	10.8.2023	1 SET Technical Kit	85269110	Comments sought from DOT On 11.8.2023 DoT vide email dated 25.09.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non- radio frequency equipment. if it is radio frequency equipment , then applicant must submit detail of Radio frequency (RF) characteristic . Committee decided to issue a reminder to the applicant. Reminder issued on 29.09.2023. Comments sought from DGCA on 11.8.2023 DGCA vide email dated 25.09.2023 informed that the applicant may be asked / advised to submit specification of items proposed to import and end users details of items for further scrutiny of application to DGCA
159.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY000 01549AM24	23.8.2023	2 PCS Radio Transceiver – ARS4-A	85261000	Recommended by DoT vide email dated 18.10.2023. Recommended by DGCA vide email dated 25.09.2023.

					The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 18.10.2023 and DGCA email dated 25.09.2023
160.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY000 01564AM24	23.8.2023	8 NOS ADS-B Receiver Station with accessories	85269190	Recommended by DoT vide email dated 18.10.2023. Recommended by DGCA vide OM dated 30.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 18.10.2023 and DGCA OM dated 30.08.2023
161.	IDEMIA IDENTITY & SECURITY INDIA PRIVATE LIMITED HQRXIMLAPPLY000 01640AM24	1.9.2023	1 NOS Traffic Management Sensor having Transmit Freq 24.059-24.2441GHz to Receiving Freq 24.059-24.2441GHz	85261000	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 1.9.2023
162.	KIA INDIA PRIVATE LIMITED HQRXIMLAPPLY000 01737AM24	13.9.2023	150000 NOS Radar apparatus	85261000	Recommended by DoT vide email dated 19.10.2023. Recommended by DGCA vide email dated 18.10.2023. The Committee decided to approve the case subject to the conditions mentioned in the DoT (WPC Wing) email dated 19.10.2023 and DGCA email dated 18.10.2023
163.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY000 01744AM24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023

164.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY000 01968AM24	5.10.2023	8 SET Dual Non- Directional Beacon (NDB) is used to provide bearing to the aircraft for navigation	85269140	Recommended by DoT vide email dated 25.10.2023. Recommended by DGCA vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 25.10.2023 and DGCA OM dated 10.10.2023
165.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY000 01843AM24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF-Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT
166.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY000 00501AM24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Comments sought from MeitY on 2.8.2023 Meity vide OM dated 12.09.2023 informed to refer the case to DoT. Accordingly, the committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023.
Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
167.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY000 02295AM23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS	88062100	Comments received from M/o Civil Aviation on 19.07.2023. Committee vide letter dated 19.09.2023 decided to seek a clear and specific recommendation from MoCA on bonafide 'drone

			COMBO EDITION)		manufacturer' credentials.
168.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY000 01432AM24	11.8.2023	1 NOS B-25 Multi functional hybrid unmanned aerial vehicle	88069400	Comments sought from MOCA on 11.8.2023. The committee decided to send reminder to MoCA. Reminder sent to the MoCA on 11.10.2023.
169.	DRONEACHARYA AERIAL INNOVATIONS LIMITED HQRXIMLAPPLY000 01356AM24	3.8.2023	4 NOS S400E – Surveying Drone, Type: Multicopter	88062300	Comments sought from MOCA on 22.8.2023 The committee decided to send reminder to MoCA. Reminder sent to the MoCA on 11.10.2023.
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
170.	KAN BIOSYS PRIVATE LIMITED HQRXIMLAPPLY000 01355AM24	3.8.2023	20 LTR Product Name: EXSENTIA? IN- TECH ADJUVANT Composition: 467 g/L fatty acid methyl esters, C16-C18, and	38260000	DA&FW vide email dated 17.08.2023 informed that the said commodity EXSENTIA (HSN 38260000) does not come under purview of DA&FW. Committee decided to seek details of end-use of the stated item for further examination. DL issued on 11.10.2023. Committee decided to issue a final reminder to the applicant.
171.	RADHEY SHYAM RAMESH CHANDER HQRXIMLAPPLY000 01769AM24	15.9.2023	1000 MTS MELON SEED, MUSKMELON SEEDS HSN 12077090	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 18.9.2023
172.	AGROCROPS INDIA PRIVATE LIMITED HQRXIMLAPPLY000 02034AM24	11.10.2023	2000Kgs PEANUT SOWING SEEDS (GROUNDNUT)	12023090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 13.10.2023

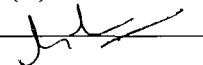
Part 12	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
173.	SMART IMPEX SOLUTIONS HQRXIMLAPPLY000 01898AM24	26.9.2023	10000 nos. Old and Used Digital Multifunctional Devices VAKA BR 100, VAKA BR 106, VAKA BR 115, VAKA BR 700	84433100	Comments sought from MeitY on 3.10.2023
Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
174.	RAMAKRISHNA ENTERPRISES HQRXIMLAPPLY000 01110AM24	6.7.2023	510 NOS Screamers – Accoustic bird and bear deterrent. Produces a loud screeching noise over 75m (250') etc.	36049090	Comments sought from PESO on 7.7.2023. PESO vide letter dated 25.08.2023 has sought information from the firm. Reminder sent to the firm on 17.07.2023 & 25.10.2023.
175.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY000 01611AM24	28.8.2023	60000 KGS SB-510 Propellant	36010090	Comments sought from PESO on 1.9.2023 PESO vide OM dated 12.09.2023 has sought information from the firm.



176.	ZF RANE OCCUPANT SAFETY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY000 01779AM24	16.9.2023	115934 KGS AUTO IGNITION MATERIAL NTO 063 6.0 X 4.0, PROPELLANT GUNI LP-C 6.0 X 2.0 etc.	36020090	Recommended by PESO vide letter dated 16.10.2023. The committee decided to examine the case on file for the approval of competent authority.
177.	ZF RANE OCCUPANT SAFETY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY000 01773AM24	16.9.2023	10838 KGS AUTO IGNITION MATERIAL NTO 063 6.0X4.0	36020090	Recommended by PESO vide letter dated 13.10.2023. The committee decided to examine the case on file for the approval of competent authority.
178.	HUMAN SPACE FLIGHT CENTRE, ISRO HQRXIMLAPPLY000 01862AM24	25.9.2023	396.3 KGS PZSV, UDP2-1 PYROTECHNIC FOR ASTRONAUT CREW SEAT, PSND-6, PRB 40 AND CARTRIDGE - SIGNALLING DEVICE	36049090	The Committee decided to approve the case on Ex-post facto basis.
179.	SCHLUMBERGER SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY000 01935AM24	4.10.2023	663460 NOS H447497 – CHARGE, POWERJET 4505, HMX	36020010	Comments sought from PESO on 5.10.2023 PESO vide OM dated 16.10.2023 has sought information from the firm. DL issued in 16.10.2023. Reply received from the firm and sent to the PESO on 18.10.2023.
180.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY000 02040AM24	12.10.2023	81600 PCS ELECTRONIC BLASTING CAP, TIGER DET, IKON, EDEV, UNITRONIC, DETO NATORS ELECTRIC/ELECT	36036000	Comments sought from PESO on 13.10.2023

			RONIC 0456/0513(1.4S)		
181.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY000 02048AM24	13.10.2023	96000 KGS PROPELLANT CBC102	36010010	Comments sought from PESO on 13.10.2023 PESO vide OM dated 25.10.2023 has sought information from the firm
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
182.	NARESH INTERNATIONAL HQRXIMLAPPLY000 02134AM23	19.1.2023	12 MT SANDAL WOOD(SANTALU M ALBUM)	44039922 9	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. Reference Meeting held on 19.09.2023, committee decided to seek revised comments from MoEF&CC(SU) division. Reminder sent to MoEF&CC(SU) division 12.10.2023 MoEF&CC(SU) Division vide OM dated 17.10.2023 has sought information from the firm. DL issued on 17.10.2023.
183.	NARESH INTERNATIONAL HQRXIMLAPPLY000 00156AM24	21.4.2023	12.25 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 12.05.2023.
184.	NARESH INTERNATIONAL HQRXIMLAPPLY000 00267AM24	04.05.2023	250 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 18.05.2023. MoEF&CC(SU) Division vide OM dated 23.05.2023 has sought information from the firm.

185.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY000 01166AM24	13.7.2023	20000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 14.7.2023 MoEF&CC(SU) Division vide OM dated 24.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reference Meeting held on 19.09.2023, committee decided to seek revised comments from MoEF&CC(SU) division. Reminder sent to MoEF&CC(SU) division 12.10.2023. MoEF&CC(SU) Division vide OM dated 23.10.2023 has sought information from the firm. DL issued on 25.10.2023.
186.	KURU AGRI PRODUCTS HQRXIMLAPPLY000 01858AM24	24.9.2023	750 MTS SANDALWOOD /SANDALWOOD LOGS- SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.9.2023
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
187.	STALLION ENTERPRISES HQRXIMLAPPLY000 00093AM24	13.4.2023	20010 KGS REFRIGERANT GAS R23 (TRIFLUOROMET HANE)	29034100	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023
188.	MARINE SOLUTIONS HQRXIMLAPPLY000 00437AM24	25.5.2023	10000 KGS BROMOTRIFLUO ROMETHANE	29037620	Comments received from MoEF&CC(O) vide OM dated 10.10.2023. Committee decided to seek clarification on the end use of the given items.
189.	MIHAMA INDIA PRIVATE LIMITED	12.6.2023	300 MT HFO 1234yf, 100 MT R-	29035100, 38276800,	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023.

	HQRXIMLAPPLY000 00618AM24		438, 20 MT R-508B	38279000, 38276900, 38276500, 38276300	The committee decided to seek Licence to Fill from PESO from the firm for the gases applied.
190.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000 01301AM24	28.7.2023	1000 KGS HFC227EA UL APPROVAL (FIRE EXTINGUISHING AGENT- 1,1,1,2,3,3,3,- HEPTAFLUOROP ROPANE)	29034600	Comments sought from MoEF&CC(O) on 31.7.2023. MOEF&CC(OC) vide OM dated 09.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent on 11.10.2023.
191.	GUJARAT FLUORO CHEMICAL S LIMITED HQRXIMLAPPLY000 01334AM24	2.8.2023	15000 KGS DICHLOROPENTA FLUOROPRO PANE (HCFC- 225ca/cb for Feedstock application)	29037500	Comments sought from MoEF&CC(O) on 2.8.2023. MOEF&CC(OC) vide OM dated 10.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent on 11.10.2023.
192.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY000 01394AM24	8.8.2023	500000 KGS FREON 123 90.8KG/200LB DRM FRB Code:BI0081P	29037200	Comments sought from MoEF&CC(O) on 8.8.2023 MOEF&CC(OC) vide OM dated 01.09.2023 has sought information from the firm. Firm replied to MOEF&CC(OC) on 22.09.2023.
193.	BHARAT ENGINEERING WORKS HQRXIMLAPPLY000 01461AM24	14.8.2023	5000 KGS Bromochlorodifluor omethane (Halon- 1211)	29037610	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023.
194.	KOLANE REFRIGERANTS HQRXIMLAPPLY000 01579AM24	24.8.2023	940 MTS REFRIGERANT GAS R152A	29034300	Recommended MoEF&CC(O) vide OM dated 20.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 20.10.2023.
195.	MPCL INDUSTRIES LIMITED	29.8.2023	250 MTS. HFC-32	38276300	Recommended MoEF&CC(O) vide OM dated 25.09.2023. 

	HQRXIMLAPPLY000 01622AM24		(50%)+HFC- 125 (50%) (R410A)		The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 25.09.2023.
196.	BHARAT ENGINEERING WORKS HQRXIMLAPPLY000 01734AM24	13.9.2023	2000 KGS HFC227EA	29034600	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023
197.	KPL INTERNATIONAL LIMITED HQRXIMLAPPLY000 01775AM24	1.9.2023	10 MTS 1,1,1,2,3,3- heptafluoropropane (HFC 227)	29034600	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023
198.	LUPIN LIMITED HQRXIMLAPPLY000 01824AM24	21.9.2023	14140 KGS ZEPHEX 227ea	29034600	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023
199.	LUPIN LIMITED HQRXIMLAPPLY000 01825AM24	21.9.2023	2046 KGS ZEPHEX 227ea	29034600	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023
200.	LUPIN LIMITED HQRXIMLAPPLY000 01826AM24	21.9.2023	5050 KGS ZEPHEX 227 EA (PROPELLANT 227)	29034600	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023.
201.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY000 01838AM24	22.9.2023	485000 KGS Refrigerant Gas R410A	38276300	Recommended MoEF&CC(O) vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 10.10.2023
202.	REFEX INDUSTRIES LIMITED	27.9.2023	1000 MTS REFRIGERANT	29034200, 29034500,	Comments sought from MOEF(O) on 27.9.2023 MOEF&CC(OC) vide OM dated 19.10.2023 has

	HQRXIMLAPPLY000 01886AM24		GAS DIFLUOROMETH ANE HFC-32 , REFRIGERANT GAS R134A 1,1,1,2- TETRAFLUOROE THANE , REFRIGERANT GAS R152A 1,1 - DIFLUOROETHA NE etc.	29034300	sought information from the firm
203.	RESEARCH LAB FINE CHEM INDUSTRIES HQRXIMLAPPLY000 01925AM24	3.10.2023	65 LTR 1.1.1. THICHLOROETH ANE T TO SPECIFICATION IS 13651: 1993 (REAFFIRMED- 2019)	29031920	Comments sought from MOEF(O) on 5.10.2023 MOEF&CC(OC) vide OM dated 20.10.2023 has sought information from the firm
204.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY000 01945AM24	5.10.2023	20 KGS BROMOFLUORO METHANE	29037900	Comments sought from MOEF(O) on 5.10.2023 MOEF&CC(OC) vide OM dated 12.10.2023 has sought information from the firm
205.	GUPTA OXYGEN PRIVATE LIMITED HQRXIMLAPPLY000 01971AM24	6.10.2023	2500 MTS Difluoromethane HFC -32 , Refrigerant Gas Pentafluoroethane R-125 etc.	29034200, 29034400, 38276400, 38276300	Comments sought from MOEF(O) on 9.10.2023 MOEF&CC(OC) vide OM dated 19.10.2023 has sought information from the firm
206.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY000 02026AM24	11.10.2023	20000.00 KGS HFC125 GAS	2903440 0	Comments sought from MOEF(O) on 12.10.2023 MOEF&CC(OC) vide OM dated 20.10.2023 has sought information from the firm. Reply sent to the firm MOEF&CC(OC) on 23.10.2023.

207.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY000 02024AM24	11.10.2023	20000.00 KGS HFC 227 GAS "	29034600	Comments sought from MOEF(O) on 12.10.2023 MOEF&CC(OC) vide OM dated 20.10.2023 has sought information from the firm. Reply sent to the firm MOEF&CC(OC) on 23.10.2023.
208.	NEWAGE FIRE PROTECTION ENGINEERS PRIVATE LIMITED HQRXIMLAPPLY000 02019AM24	11.10.2023	12000 KGs HALON 1211 (CHLORODIFLUO ROBROMOMETH ANE) RECYCLED	29037610	Recommended MoEF&CC(O) vide OM dated 19.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 19.10.2023
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
209.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY000 00786AM24	1.6.2023	21.8 MTS Pentafluoro ethyl iodide (PFEI)	29037800	Comments sought from MOEF&CC(O) on 16.6.2023 MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments from D/o C&PC. Comments sought from C&PC on 17.08.2023 D/o C&PC vide email dated 29.08.2023 has sought information from the firm. DL issued on 25.09.2023. The committee decided to send a final reminder to the applicant.
210.	SRI LAVANYA AGENCY HQRXIMLAPPLY000 01028AM24	28.6.2023	1500 KGS CHIP WASTAGE (PLASTICS)	39159090	Comments sought from C&PC on 3.7.2023 D/o C&PC vide email dated 06.07.2023 has sought inputs from MoEF&CC(HSMD) The committee decided to send a reminder to MoEF&CC(HSMD).

211.	PIRAMAL PHARMA LIMITED HQRXIMLAPPLY000 00147AM24	17.4.2023	20000 KGS HEXAFLUOROISO PROPANOL (HFIP)	29034600	Comments sought from MOEF(O) on 30.5.2023 MOEF&CC(OC) vide email dated 28.06.2023 has sought information from the firm. MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments from D/o C&PC. Comments sought from C&PC on 17.08.2023 The committee decided to send a reminder to the DC&PC.
212.	INDIA GLYCOLS LIMITED HQRXIMLAPPLY000 01406AM24	9.8.2023	135000000 KGS Ethyl alcohol and other spirits, denatured, of any strength	22072000	Recommended for 77, 600MT by C&PC vide OM dated 17.10.2023. The committee decided to approve the case for 77,600 MT subject to the conditions mentioned in the D/o C&PC OM dated 17.10.2023
213.	DR KHAN INDUSTRIAL CONSULTANTS PVT LTD HQRXIMLAPPLY000 01572AM24	24.8.2023	100000 LTR Special Denatured Spirit	22072000	Comments sought from C&PC on 25.08.2023 MOEF&CC(OC) vide email dated 28.08.2023 has sought information from the firm.
214.	I G PETROCHEMICALS LIMITED HQRXIMLAPPLY000 01551AM24	22.8.2023	5000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended for 2130MT by C&PC vide OM dated 19.10.2023. The committee decided to approve the case for 2130 MT subject to the conditions mentioned in the D/o C&PC OM dated 19.10.2023
215.	BALAJI AMINES LIMITED HQRXIMLAPPLY000	26.8.2023	15000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended by C&PC vide OM dated 12.10.2023. The committee decided to approve the case

	01602AM24				subject to the conditions mentioned in the D/o C&PC OM dated 12.10.2023
216.	DR KHAN INDUSTRIAL CONSULTANTS PVT LTD HQRXIMLAPPLY000 01607AM24	22.8.2023	500000 LTR Special Denatured Spirit	22072000	Recommended for 395MT by C&PC vide OM dated 12.10.2023. The committee decided to approve the case for 395 MT subject to the conditions mentioned in the D/o C&PC OM dated 12.10.2023
217.	S.V.P. CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY000 01609AM24	26.8.2023	2000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 29.8.2023 C&PC vide OM dated 03.10.2023 has sought information from the firm. DL issued on 3.10.2023.
218.	PURANDHARESHW ARA STEELS LIMITED HQRXIMLAPPLY000 01661AM24	4.9.2023	15000 MTS DENATURE ETHYL ALCOHOL	22072000	Comments sought from C&PC on 5.9.2023 C&PC vide OM dated 05.09.2023 has sought information from the firm.
219.	SHK CHEMTECH INDUSTRIES LLP HQRXIMLAPPLY000 01772AM24	15.9.2023	18000 MTS Denatured Ethyl alcohol	22072000	Recommended for 9,020 MT by C&PC vide OM dated 17.10.2023. The committee decided to approve the case for 9,020 MT subject to the conditions mentioned in the D/o C&PC OM dated 17.10.2023
220.	SHK CHEMTECH INDUSTRIES LLP HQRXIMLAPPLY000 01857AM24	15.9.2023	30 MTS Denatured Ethyl alcohol	22072000	Comments sought from C&PC on 25.9.2023 Comments sought from MOEF(HSMD) on 25.9.2023
221.	CHIRAG ENTERPRISE HQRXIMLAPPLY000 01895AM24	28.9.2023	1200 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 3.10.2023 C&PC vide OM dated 03.10.2023 has sought information from the firm.
222.	ACCORDD ORGANICS PRIVATE LIMITED HQRXIMLAPPLY000 01924AM24	3.10.2023	60000 MTS Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 5.10.2023

Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
223.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY000 00416AM24	25.5.2023	30 KGS Titanium power for Scientific research and development HS CODE 8108 20 00 for Electrolysers	81082000	Comments sought from MOEF (HSMD) on 26.5.2023. Committee decided to direct the applicant to approach MoEF&CC(HSMD) directly through their IWMS portal. DL issued on 11.10.2023.
224.	COIR - ON FOAM PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000 00993AM24	22.6.2023	400 MTS FLEXIBLE SLABSTOCK OPEN CELL POLYETHER POLYURETHANE FOAM TRIMS	39159063	Comments sought from MOEF (HSMD) on 22.6.2023 Comments sought from C&PC on 22.6.2023
225.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY000 00112AM24	17.4.2023	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeiTY on 25.04.2023 Meity vide OM dated 26.07.2023 suggested seeking comments from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MOEF (HSMD) on 17.08.2023
226.	INDIAN INSTITUTE OF TECHNOLOGY BHUBANESWAR HQRXIMLAPPLY000 01177AM24	14.7.2023	50 KGS Ti-6Al-2Sn-4Zr-2Mo, 15-45 RDC-22-132	81082000	The committee decided to approve the case on ex-post facto basis.



227.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY000 02464AM23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comments received from MoEF&CC(HSMD) vide email dated 18.08.2023. Committee decided to call for a valid CTO and HW authorisation. DL issued on 19.09.2023.
228.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY000 01872AM24	26.9.2023	3200 KGS Unwrought titanium; powders	81082000	Comments sought from MOEF(HSMD) on 26.9.2023
Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
229.	VICHOOR BITUCHEMICALS HQRXIMLAPPLY000 02735AM23	29.3.2023	500 MTs of Old/Used Rubber Tyres/Tubes Scrap (Multiple Cuts/Shredded/Press ed Baled)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 05.01.2023 Recommended for 62MT by DPIIT vide OM dated 11.10.2023. The committee decided to approve the case for 62 MT subject to the conditions mentioned in the MoEF&CC letter dated 05.01.2023 and DPIIT OM dated 11.10.2023 and subject to physical verification of the premises of the firm by concerned RA.
230.	ALP OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY000 00386AM24	23.5.2023	1500 MTS waste parings and scrap of rubber (other than hard rubber) and powders and granule	40040000	Recommended by MOEF& CC vide OM 19.5.2023 Comments sought from DPIIT on 23.5.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. The firm replied to the query of DPIIT on 22.08.2023. DPIIT informed the committee that the case is under examination with them. DPIIT vide OM dated 09.10.2023 has sought information from the firm. DL issued on 9.10.2023. Reply received

					from the firm and sent to the DPIIT on 17.10.2023. DPIIT informed the committee that the case is under examination with them.
231.	ALIVE CASTERS INDIA HQRXIMLAPPLY000 01034AM24	29.6.2023	750 MTS Used Radial/ Non Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Comments sought from DPIIT on DPIIT-3.7.2023. DPIIT vide OM dated 17.07.2023 has sought information from the firm. Comments sought from MoEF&CC on 19.07.2023 DPIIT informed the committee that the case is under examination with them.
232.	KLEMENT INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000 01107AM24	6.7.2023	1500 MTS Used Radial/Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	The committee decided to approve the case on ex-post facto basis.
233.	KARTHIKEYA RUBBER COMPANY HQRXIMLAPPLY000 01206AM24	18.7.2023	3400 MTS USED RUBBER TYRE SCRAP IN PRESSED BALED/ MULTICUT/ONE CUT IN BEAD WIRE/ SHREDDED FORM	40040000	Recommended by MoEF&CC vide letter dated 08.04.2023 Comments sought from DPIIT on 20.7.2023 DPIIT vide OM dated 24.07.2023 has sought information from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 04.09.2023. Reply received from the firm has been forwarded to DPIIT. DPIIT informed the committee that the case is under examination with them.
234.	SHIV SAI TECHNICAL INDUSTRIES HQRXIMLAPPLY000 01450AM24	13.8.2023	2000 MTS TYRE RUBBER SCRAP LESS THEN 10 MESH	40040000	Recommended by MoEF&CC vide letter dated 02.08.2023. Comments sought from DPIIT on 16.8.2023 DPIIT vide OM dated 24.08.2023 has sought information from the firm. DPIIT informed the committee that the case is

					under examination with them.
235.	TELANGANA RUBBER INDUSTRY HQRXIMLAPPLY000 01523AM24	9.8.2023	8100 MTS Old & Used rubber tyre scrap (Multiple- cut/Shredded/pressb aled)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Comments sought from DPIIT on 22.8.2023. DPIIT vide OM dated 28.08.2023 has sought information from the firm. DL issued on 21.09.2023. DPIIT informed the committee that the case is under examination with them.
236.	SOLOON ENERGY SYSTEMS HQRXIMLAPPLY000 01562AM24	23.8.2023	1500 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDDE D)	40040000	Recommended by MoEF&CC vide letter dated 16.08.2023. Comments sought from DPIIT on 25.8.2023. DPIIT vide OM dated 09.10.2023 has sought information from the firm. DL issued on 9.10.2023. Reply received from the firm and sent to the DPIIT on 17.10.2023. DPIIT informed the committee that the case is under examination with them.
237.	JAI AMBE RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000 01691AM24	7.9.2023	7520 MTS Used Radial/ Non- Radial Tyres Scrap /TubesScrap (Multiple Cuts / Press Baled / Shredded).	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended by DPIIT vide OM dated 11.09.2023. The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 11.10.2023.
238.	STAR RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY000 01713AM24	11.9.2023	1500 MTS OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/S HREDDED/PRESS ED BALE)	40040000	Recommended by MoEF&CC vide letter dated 01.09.2023. Recommended by DPIIT vide OM dated 18.10.2023. The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 01.09.2023 and DPIIT OM dated 18.10.2023.



239.	BALAJI INDUSTRIES HQRXIMLAPPLY000 01776AM24	16.09.2023	2300 MT of Lead Scrap (ISRI Code: Radio, Racks, Rails, Relay, Ropes, Rents and Rakes).	85481010	The Committee decided to approve the case on Ex-post facto basis.
240.	U V RUBBER INDUSTRIES HQRXIMLAPPLY000 01782AM24	17.9.2023	4100 MTS USED RUBBER TRYER SCRAP/ TUBES SCRAP	40040000	Applicant stated that MoEF&CC NOC is under process. Comments sought from DPIIT on 18.9.2023 DPIIT vide OM dated 16.10.2023 has sought information from the firm. DL issued in 16.10.2023. DPIIT informed the committee that the case is under examination with them.
241.	RELIANT RECYCLING HQRXIMLAPPLY000 01780AM24	16.9.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap /TubesScrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 01.09.2023 Recommended by DPIIT vide OM dated 11.10.2023. The committee decided to recommend the case for subject to the conditions mentioned in the MoEF&CC letter dated 01.09.2023 and DPIIT OM dated 11.10.2023 and subject to physical verification of the premises of the firm by concerned RA.
242.	HOME ZONE RUBBER SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY000 01795AM24	15.9.2023	26300 MTS OLD USED RUBBER TYRE (MULTIPLE/SHREDDDED/BALED PRESS)	40040000	Recommended by MoEF&CC vide OM letter dated 08.08.2023 Comments sought from DPIIT on 20.9.2023 DPIIT vide OM dated 16.10.2023 has sought information from the firm. DL issued in 16.10.2023.
243.	LAKSHMI GANAPATHI INDUSTRIES	20.9.2023	12000 MTS Used Rubber Tyre Scrap	40040000	Recommended by MoEF&CC vide OM dated 03.10.2023



	HQRXIMLAPPLY000 01833AM24		Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form		Comments sought from DPIIT on 22.9.2023 DPIIT informed the committee that the case is under examination with them.
244.	P SQUARE ENTERPRISE HQRXIMLAPPLY000 01844AM24	22.9.2023	1500 MTS Used Radial/ Non- Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 19.09.2023 Comments sought from DPIIT on 22.9.2023
245.	VENKATA SIVA SAI INDUSTRIES HQRXIMLAPPLY000 01835AM24	20.9.2023	9790 MTS Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Recommended by DPIIT vide OM dated 23.10.2023. The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 23.10.2023.
246.	FINSTER BLACK PRIVATE LIMITED HQRXIMLAPPLY000 01937AM24	4.10.2023	25000 MTS Old and used tyres scrap in pressed baled / muticut/ one cut /shredded form	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 5.10.2023 DPIIT vide OM dated 23.10.2023 has sought information from the firm. DL issued in 23.10.2023. DPIIT informed the committee that the case is under examination with them.
247.	MINAR RECLAMATION PRIVATE LIMITED HQRXIMLAPPLY000 01957AM24	4.10.2023	2085 MTS Used Rubber Tyre Scrap Truck, bus &other Raial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Recommended by MoEF&CC vide letter dated 01.09.2023. Comments sought from DPIIT on 5.10.2023 DPIIT informed the committee that the case is under examination with them.

248.	MEHAR GRANULATOR PRIVATE LIMITED HQRXIMLAPPLY000 01984AM24	5.10.2023	2000 MTs Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023
					Recommended for 1850 by DPIIT vide OM dated 23.10.2023. The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 23.10.2023.
249.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY000 01983AM24	7.10.2023	32440 MTS OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PR ESS BALED)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023
					Recommended by DPIIT vide OM dated 23.10.2023. The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 23.10.2023.
250.	R S RUBBER SOLUTIONS HQRXIMLAPPLY000 01977AM24	6.10.2023	14500MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023
					Comments sought from DPIIT on 9.10.2023 DPIIT informed the committee that the case is under examination with them.
251.	SUNFLEX RECYCLING PRIVATE LIMITED HQRXIMLAPPLY000 01976AM24	6.10.2023	17000 MTS Used Radial/ Non- Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023
					Comments sought from DPIIT on 9.10.2023 DPIIT informed the committee that the case is under examination with them.
252.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY000	9.10.2023	1500 MTS Old and Used Tyres Scrap in Pressed baled/Multi	40040000	Recommended by MoEF&CC vide OM letter dated 14.10.2023
					Comments sought from DPIIT on 10.10.2023 DPIIT vide OM dated 17.10.2023 has sought

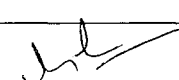
	01998AM24		Cut/Shredded form		information from the firm. DL issued in 17.10.2023.
253.	EARTHMAN RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000 02002AM24	9.10.2023	5000MTS Used Radial/ Non-Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT informed the committee that the case is under examination with them.
254.	EARTHSTAR RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000 02004AM24	9.10.2023	2500 MTS Used Radial/ Non-Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT informed the committee that the case is under examination with them.
255.	ALPHA RUBBERS HQRXIMLAPPLY000 02010AM24	10.10.2023	920 MTS Used Rubber Tyre Scrap Truck,bus&otherRadial Tyre either in Multiple cut or in Pressed&Baled Form	40040000	Recommended by MoEF&CC vide OM letter dated 09.06.2023 Comments sought from DPIIT on 10.10.2023 DPIIT informed the committee that the case is under examination with them.
256.	DELTA RUBBER TECH HQRXIMLAPPLY000 02046AM24	13.10.2023	10000 MTS Used Radial/ Non-Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 13.10.2023 DPIIT informed the committee that the case is under examination with them.
257.	CLASSIC RUBBER HQRXIMLAPPLY000	12.10.2023	24000MTS Used Radial/ Non-	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023

	02047AM24		Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)		Comments sought from DPIIT on 13.10.2023 DPIIT informed the committee that the case is under examination with them.
258.	A K RUBBER HQRXIMLAPPLY000 02051AM24	12.10.2023	78580 MTS OLD & USED RUBBER TYRE SCRAP(MULTIPL ECUT/SHREDDED /PRESS BALED)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 13.10.2023 DPIIT informed the committee that the case is under examination with them.
259.	ROYAL RUBBERS HQRXIMLAPPLY000 01796AM24	19.9.2023	378.5 MTS Multi Cut Tyres, Tyres Shreads, Baled Tyres, Waste pairings, scrap of rubber, powders and granules o	40040000	Recommended by MoEF&CC vide letter dated 16.08.2023 Comments sought from DPIIT on 20.9.2023 DPIIT vide OM dated 11.10.2023 has sought information from the firm. DL issued on 11.10.2023.
260.	VASHUDEVAN METGLOBAL LLP HQRXIMLAPPLY000 01959AM24	5.10.2023	72289 NOS 3 CUT TYRE SCRAP	40040000	Comments sought from MoEF&CC on 17.10.2023 Comments sought from DPIIT on 9.10.2023 DPIIT informed the committee that the case is under examination with them.
261.	SHIV SAI TECHNICAL INDUSTRIES HQRXIMLAPPLY000 01395AM24	8.8.2023	1500 MTS MULTIPLE CUT 3 PICE CUT AND PRESS BALED	40040000	Recommended by MoEF&CC vide letter dated 02.08.2023 Comments sought from DPIIT on 8.8.2023 DPIIT vide OM dated 24.08.2023 has sought information from the firm DPIIT informed the committee that the case is under examination with them.
Part 19	DPIIT (TSW)				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
262.	MICHY RUBBERS HQRXIMLAPPLY000 00133AM24	19.4.2023	7500 MTS RUBBER CRUMB/GRANUL ES HAVING MESH SIZE FINER THEN 10 MESH & DEVOID OF IRON/STEEL & MOST OF THE FIBER	40040000	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 28.04.2023 has sought information from the firm. DPIIT informed the committee that the case is under examination with them.
263.	DASHMESH RUBBER PRODUCTS HQRXIMLAPPLY000 01379AM24	5.8.2023	10000 MTS RUBBER CRUMB/GRANUL ES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBER etc.	40040000	Comments sought from DPIIT on 7.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DL issued on 16.08.2023. Reminder sent on 19.09.2023.
264.	WHITE ROCK INDUSTRIES LLP HQRXIMLAPPLY000 01383AM24	7.8.2023	29000 MTS Rubber Crumb/Granules having mesh size Finer then 10 Mesh &Devoid of Iron/Steel &Most of the fibers	40040000	Recommended by DPIIT vide OM dated 23.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 23.10.2023 and subject to physical verification of the premises of the firm by concerned RA.



265.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000 01415AM24	9.8.2023	10000 MTS RUBBER CRUMB/GRANUL ES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBERS	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DPIIT informed the committee that the case is under examination with them.
266.	A K RUBBER HQRXIMLAPPLY000 01430AM24	7.8.2023	10000 MTS RUBBER CRUMB/GRANUL ES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON & STEEL AND MOST OF FIBER	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 14.08.2023 has sought information from the firm.
267.	MICHY INDUSTRIES HQRXIMLAPPLY000 01246AM24	21.7.2023	7500 MTS Rubber Crumb/Granules having mesh size finer than 10 mesh & devoid of Iron/Steel & most of the fiber	40040000	Comments sought from DPIIT on 24.7.2023 DPIIT vide OM dated 28.07.2023 has sought information from the firm.
268.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY000 01845AM24	22.9.2023	10000 MTS Crumb Rubber/Granules having Mesh size Finer than 10 Mesh & devoid of Iron/Steel & most of the Fibres	40040000	Recommended by DPIIT vide OM dated 23.10.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 23.10.2023.



269.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY000 02005AM24	6.10.2023	25000 MTS Crumb Rubber granules having size finer than 10 to 20 mesh & devoid of iron/steel & most of the fibers	40040000	Comments sought from DPIIT on 10.10.2023 DPIIT vide OM dated 16.10.2023 has sought information from the firm. DL issued in 16.10.2023.
270.	VERA DISPLAY AND STORAGE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000 02030AM24	12.10.2023	6060 KGS TROLLEY	87168090	Comments sought from DPIIT on 13.10.2023 DPIIT informed the committee that the case is under examination with them.
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
271.	M M ENTERPRISES HQRXIMLAPPLY00000 300AM24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 28.06.2023 has sought information from the firm.
272.	PLANETFIRST GREEN PRIVATE LIMITED HQRXIMLAPPLY00001 014AM24	24.6.2023	250 MTS. SCRAP BATTERY PLATES – ISRI RAILS	85491100	Recommended by MOEF& CC vide OM 22.06.2023 Recommended by DPIIT vide OM dated 10.10.2023. The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 22.06.2023 and DPIIT OM dated 10.10.2023 and subject to physical verification of the premises of the firm by concerned RA.
273.	GRAVITA INDIA	20.7.2023	49,000 MTS	85491100	Comments received from MoEF&CC vide letter

	LIMITED HQRXIMLAPPLY00001 235AM24		Lead Scrap (ISRI Code Rains, Rink, Rails, Radio, Racks, Ropes, Rakes, Rents, Relay, Rono& Roper)		dated 15.06.2023 Comments received from by DPIIT vide OM dated 22.08.2023. Committee decided to call for the prior informed consent of the export country for RAINS & RINK as per comments of DPIIT. DL issued on 19.09.2023.
274.	RECMET ALLOYS PVT. LTD. HQRXIMLAPPLY00001 296AM24	26.7.2023	3000 MTS Lead Battery Scrap (ISRI Code : RAINS)	85491100	Recommended by MoEF&CC vide letter dated 23.05.2023. Recommended by DPIIT vide OM dated 26.09.2023 The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 25.05.2023 and DPIIT OM dated 26.09.2023 and subject to physical verification of the premises of the firm by concerned RA.
275.	AADISHAKTI METAL RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00001 594AM24	25.8.2023	7000 MTS Lead Battery Scrap (ISRI Code : RAILS & RAINS)	85491100	Recommended by MoEF&CC vide letter dated 07.06.2023. Recommended by DPIIT vide OM dated 10.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 07.06.2023 and DPIIT OM dated 10.10.2023 and subject to physical verification of the premises of the firm by concerned RA.
276.	JAYACHANDRAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001 641AM24	1.9.2023	5000 MTS Lead Scrap as per ISRI "RAINS	85491100	Recommended by MoEF&CC vide letter dated 11.11.2022. Comments sought from DPIIT on 04.09.2023
277.	PILOT INDUSTRIES LTD HQRXIMLAPPLY00001 726AM24	12.9.2023	14000 MTS Battery Lead Scrap (ISRI Code: RAINS)	85491100	Recommended by MoEF&CC vide letter dated 06.07.2023. Comments sought from DPIIT on 13.09.2023

					DPIIT vide OM dated 20.09.2023 has sought information from the firm. DL issued on 20.09.2023.
278.	CHETAN ALLOYS HQRXIMLAPPLY00001 732AM24	13.9.2023	1000 MTS Lead Scrap (ISRI: Radio/Rakes/Relay/R opes/Rents/Racks/Ra ils)	85491100	Recommended by MoEF&CC vide letter dated 21.12.2022 Recommended for 531MT by DPIIT vide OM dated 18.10.2023. The committee decided to approve the case for 531 MT subject to the conditions mentioned in the MoEF&CC letter dated 21.12.2023 and DPIIT OM dated 18.10.2023 and subject to physical verification of the premises of the firm by concerned RA..
279.	M M ENTERPRISES HQRXIMLAPPLY00001 749AM24	14.9.2023	200 MTS Lead Battery Plates(RAILS)	78020090	Recommended by MoEF&CC vide letter dated 15.03.2023. Comments sought from DPIIT on 15.9.2023
280.	SHRADDHA OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY00002 000AM24	3.10.2023	3731 MTS Lead Scrap (ISRI : Radio/Rakes/Relay/R opes/Rents/Racks/Ra ils)	85491100	Recommended by MoEF&CC vide letter dated 19.09.2023 Recommended by DPIIT vide OM dated 11.10.2023. The committee decided to approve the case f subject to the conditions mentioned in the MoEF&CC letter dated 19.09.2023 and DPIIT OM dated 11.10.2023 and subject to physical verification of the premises of the firm by concerned RA.
281.	NILE LIMITED HQRXIMLAPPLY00001 565AM24	22.8.2023	17120 MTS SPENT LEAD- ACID ACCUMULATORS; COVERED BY ISRI CODE RAINS, RAILS, RAKES, LEAD GRIDS AND	85491100	Recommended by MoEF&CC(HSMD) vide Letter dated 02.08.2023 Comments sought from DPIIT on 25.8.2023

			LEAD PASTE		
282.	SARASWATHI RUBBERS HQRXIMLAPPLY00001 831AM24	21.9.2023	11150 MTS Of "Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut.	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Recommended by DPIIT vide OM dated 23.10.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 23.10.2023.

Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
283.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001 518AM23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900 , 71069290	Comments sought from DPIIT on 07.11.2022 Reply received from the firm sent to the DPIIT 15.03.2023. Reminder sent to DPIIT on 17.05.2023. DPIIT vide OM dated 31.08.2023 has sought information from the firm. Reminder issued on 11.10.2023.
284.	EFFICIENT METHODS HQRXIMLAPPLY00001 001AM24	23.6.2023	3.732 KGS Sheets, plates, strips, tubes and pipes	71069210	Committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.08.2023 DPIIT vide OM dated 06.09.2023 has sought information from the firm. DL issued 25.09.2023.
285.	SAFE TECHNOLOGY A&T PRIVATE LIMITED HQRXIMLAPPLY00002 142AM23	19.1.2023	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has

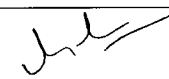
					sought information from the firm. DL issued on 17.04.2023 and 17.05.2023. Reply received from the firm and sent to the DPIIT on 16.06.2023.
286.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00002 565AM23	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder	71069210 , 71061000	Comments sought from DPIIT on 13.03.2023 DPIIT vide OM dated 24.08.2023 has sought information from the firm.
287.	MCLEO BEADS AND HANDICRAFT PRIVATE LIMITED HQRXIMLAPPLY00000 138AM24	19.4.2023	30 KGS silver tubes	71069210	Comments sought from DPIIT on 25.4.2023. Committee decided to send a reminder to DPIIT. Reminder sent on 18.08.2023. DPIIT vide OM dated 06.09.2023 they informed that they are not concerned in this matter. Committee decided to seek details of end use and purity of the import item for further examination. DL issued on 11.10.2023.
288.	MICRO CONCEPT TOOLS HQRXIMLAPPLY00001 176AM24	14.7.2023	15 KGS ABGOBRAZE 49H ROD 0.5MM DIAX500MML	71069290	Comments sought from DPIIT on 17.7.2023. DPIIT vide OM dated 02.08.2023 has sought information from the firm.
289.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY00001 202AM24	17.7.2023	2 Set (SILVER TARGETS (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T	71069290	The Committee decided to approve the case on Ex-post facto basis.
290.	GPENGINEERING SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00001	22.8.2023	10 PCS Gold Bonding Wire (Au: 99.99% min, Be : 3-10ppm(Impurities :)	71081300	Comments sought from DPIIT on 23.8.2023

	545AM24		Cu,Ag<30 ppm, Fe, Mg < 20 ppm))		
291.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001 583AM24	25.8.2023	2 KGS AGROBRAZE 56 POWDER 53 MICRONS TO DUST	71069290	Comments sought from DPIIT on 28.8.2023
292.	GE INDIA INDUSTRIAL PRIVATE LIMITED HQRXIMLAPPLY00001 617AM24	29.8.2023	28 NOS 056-775 Rev A/B - fully populated CCUs , RSAPC-23200-1-CEC-CTO - Welotec etc.	85371000	DPIIT vide OM dated 16.10.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPII vide OM dated 16.10.2023.
293.	A.R.GOLD PRIVATE LIMITED HQRXIMLAPPLY00001 666AM24	5.9.2023	1065 KGS Master Alloy in Grains (Composition: Cu 85,0% Zn 10,0% Ag 5,0%)	74050000	Comments sought from DPIIT on 5.9.2023
294.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY00001 674AM24	4.9.2023	3000 KGS CADMIUM METAL POWDER	81126910	Comments sought from DPIIT on 11.9.2023
295.	HV SYSTEMS HQRXIMLAPPLY00001 675AM24	5.9.2023	155.515 GMS Braze Alloys: BVAu-9 (35%Gold+65%Coppe r) and BVAu-10 (50%Gold+50%Coppe r)	71081300	Comments sought from DPIIT on 11.9.2023 DPIIT vide OM dated 18.09.2023 has sought information from the firm. DL issued on 25.09.2023. Reply received from the firm and sent to the DPIIT on 10.10.2023.



296.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY00001 024AM24	27.6.2023	2 SET (SILVER TARGETS (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T Your Mtl: C00004 Materion	71069290	Comments sought from DPIIT on 13.9.2023
297.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY00001 148AM24	18.7.2023	5 NOS Life Expired HBL make primary Silver Zinc battery Type ABL-SZ-202	85491900	Comments sought from DPIIT on 20.9.2023
298.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY00001 852AM24	23.9.2023	2 SET (SILVER TARGETS (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T Your Mtl: C00004 Materion	71069290	Comments sought from DPIIT on 25.9.2023
299.	PREGNA INTERNATIONAL LIMITED HQRXIMLAPPLY00001 874AM24	26.9.2023	1 KGS COPPER WIRE WITH GOLD CORE FOR WINDING ON VERTICAL STEM OF FRAME OF CU 380 AU	71081300	Comments sought from DPIIT on 26.9.2023
300.	BOSCH LIMITED HQRXIMLAPPLY00002 036AM24	12.10.2023	37300 nos. Silver electrodes CP_0061W001 / (Diameter range- 0.125 to 0.279 mm)	71069290	Comments sought from DPIIT on 12.10.2023
301.	DHN INTERNATIONAL	26.9.2023	6 NOS USED OFFICE	94039900	Comments sought from DPIIT on 26.9.2023

	HQRXIMLAPPLY00001 875AM24		TABLE , USED OFFICE CHAIR etc.	84238900 , 94037000	
302.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002 050AM24	13.10.2023	931 MTR GOLD WIRE DIA 0.25 UM	71081300	Comments sought from DPIIT on 13.10.2023
303.	DINAMIC OIL INDIA PRIVATE LIMITED HQRXIMLAPPLY00001 809AM24	20.9.2023	1025 NOS Used Aluminium Racks Special Design	94031090	Comments sought from DPIIT on 21.9.2023
304.	UD TRUCKS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001 811AM24	20.9.2023	554550 PCS Used Durable wooden packages - PALLET OF WOOD, TYPE K	44152000	DPIIT vide OM dated 04.10.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPII vide OM dated 04.10.2023.
Part 22	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
305.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002 672AM23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023. Email sent to Haryana PCB again on 26.10.2023.
306.	SIDDHARTH CASYAB HQRXIMLAPPLY00000 496AM24	5.6.2023	8 GMS 2023 King Charles III One Guinea Gold Proof Coin (for personal use)	71129100	The committee decided to direct the applicant to provided NOC from RBI.DL issued on 18.07.2023.



307.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY00000 424AM23	13.2.2023	75 KGS NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	36010090 36030031 36010020 36030039 39121140 39129090	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments.
308.	AMBICA IMPEX HQRXIMLAPPLY00001 082AM24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. The committee decided to seek clarification from MoT. Clarification sought from M/o Textiles on 17.10.2023
309.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000 946AM24	19.6.2023	70 KGS Titanium Powder	81082000	The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 17.08.2023.
310.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000 945AM24	19.6.2023	100 KGS HDH Titanium Powder	81082000	The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 17.08.2023
311.	EVIL SPIRIT HQRXIMLAPPLY00000 954AM24	19.6.2023	10800 MTS Aluminum Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 20.6.2023
312.	SSTC Met Solutions HQRXIMLAPPLY00001 242AM24	21.7.2023	5000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Comments sought from IMD on 24.07.2023
313.	TORBIT METALS PRIVATE LIMITED HQRXIMLAPPLY00001	3.8.2023	1600 MTS Aluminium Dross	26204010	Comments sought from Gujarat Pollution Control Board on 4.8.2023

	351AM24				
314.	ASHIRWAD ENTERPRISE HQRXIMLAPPLY00001 443AM24	11.8.2023	10000 MTS Dross	26204010	The committee examined the documents submitted by the firm and decided to approve 10,000 MT of Aluminium Dross.
315.	INTERNATIONAL INSTITUTE OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001 484AM24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from M/O BIOTECHNOLOGY on 17.8.2023
316.	APEX TRADELINK HQRXIMLAPPLY00001 533AM24	21.8.2023	2550 MTS ALUMINIUM DROSS GENERATED FROM REFINING AND CASTING HOUSE OF ALUMINIUM SMELTER UNITS	26204010	Comments sought from Gujarat Pollution Control Board on 22.8.2023
317.	SHARMA METALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001 552AM24	23.8.2023	12000 MTS ALUMINUM DROSS	26204010	Comments sought from Haryana Pollution Control Board on 25.8.2023
318.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY00001 720AM24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023
319.	SRI KSR METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001 546AM24	22.8.2023	9810 MTS Aluminium Dross	26204010	Comments sought from Telangana Pollution Control Board on 23.8.2023
320.	SSTC Met Solutions HQRXIMLAPPLY00001 887AM24	27.9.2023	32000 NOS 350g Meteorological Balloon in semi	88010020	The Committee decided to approve the case on Ex-post facto basis.

			finished condition as raw material to be used by IMD		
321.	DEOL WORLD BOOK COMPANY HQRXIMLAPPLY00001 893AM24	27.9.2023	250000 KGS Old Printed Books	49011010	Comments sought from HRD on 3.10.2023
322.	ENPHASE SOLAR ENERGY PRIVATE LIMITED HQRXIMLAPPLY00001 892AM24	27.9.2023	993 NOS Network Device- Aruba-Q9H62A etc.	84715000 , 84714900 , 84713090 , 84713010	Committee decided to seek comments from MeiTY for import of said second hand items.
323.	ARIBA ENTERPRISE HQRXIMLAPPLY00001 940AM24	4.10.2023	18 MTS ALUMINIUM DROSS	26204010	Comments sought from WEST BENGAL STATE POLLUTION CONTROL BOARD on 5.10.2023
324.	PRATHAM EDUCATION FOUNDATION HQRXIMLAPPLY00001 876AM24	26.9.2023	501.94 GMS PURE GOLD MEDAL Au999.9	71189000	The committee decided to approve the case on ex-post facto basis.
325.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY00002 570AM23	10.3.2023	10,000 kgs. of Gold Dore bars and 50,000 kgs. of Silver Dore Bars	71081200 , 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamil Nadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. Letter issued on 24.04.2023. Reminder sent on 23.06.2023 & 08.07.2023.

					Committee decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin. DL issued on 24.08.2023.
326.	AJ REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001 630AM24	30.8.2023	10 MTS GOLD (DORE) BARS PURITY UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
327.	MMTC - PAMP INDIA PRIVATE LIMITED HQRXIMLAPPLY00001 786AM24	16.9.2023	50 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm was granted import licence of 10 MT against application for 50 MT. The Committee examined the documents submitted by the firm and decided to Approve the case for import of additional 40 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
328.	R.K. JEWELS HQRXIMLAPPLY00001 818AM24	20.09.2023	3 MT of Gold Dore Bar (Purity upto 95%)	71081200	Committee decided to call for a valid BIS certificate and Consent to Operate along with utilisation details of previous licence. DL issued on 04.10.2023. The committee decided to send reminder to the firm.
329.	SAFFRON REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001 839AM24	22.09.2023	2 MT of Gold Dore Bar (Purity up to 95%)	71081200	Committee decided to call for valid BIS certificate for refining purposes, valid CTO and full and complete details of utilization previous licence. DL issued on 11.10.2023. The committee decided to send reminder to the firm.

330.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00001 834AM24	22.09.2023	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The committee examined the documents submitted by the firm and decided to defer the case till the firm utilizes substantial quantity permitted vide previous licence.
331.	NATIONAL INDIA BULLION REFINERY ACA SONS HQRXIMLAPPLY00001 920AM24	2.10.2023	1 MTs GOLD DORE BARS UP TO 95% PURITY	71081200	The Committee examined the documents submitted by the firm and decided to conduct physical verification of the premises of the firm by the concerned RA. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
332.	KHANDWALA FINSTOCK PVT LTD HQRXIMLAPPLY00001 999AM24	7.10.2023	10 MTS GOLD (DORE) BARS UPTO 95% PURITY	71081200	The Committee examined the documents submitted by the firm and decided to call for (i) valid BIS Licence and (ii) valid Consent to Operate from SPCB from the firm.
333.	ZAVERI AND COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002 055AM24	13.10.2023	20000 KGS GOLD DORE BARS	71081200	The committee examined the documents submitted by the firm and decided to defer the case till the firm utilizes substantial quantity permitted vide previous licence.
334.	TITAN COMPANY LIMITED HQRXIMLAPPLY00002 065AM24	16.10.2023	5000 KGS GOLD DORE	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of utilization details of the previous import licence.
335.	AURO METAL REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002 109AM24	17.10.2023	1 MTS GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of (i) valid NABL Certificate and (ii) valid Consent to Operate from SPCB from the firm.
336.	OPUS REFINERY PRIVATE LIMITED	18.10.2023	10 MTS SILVER (DORE)	71069100	The Committee examined the documents submitted by the firm and decided to Approve

	HQRXIMLAPPLY00002 122AM24		BARS PURITY : UPTO 95%		the case for import of 10 MT of Silver Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
337.	INDOMET REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00002 204AM24	21.10.202 3	1.0 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid NABL Certificate from the firm.

5. The meeting ended with a vote of thanks to the chair.

